

235

TO BE PUBLISHED IN PART II SECTION 3(A) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI DATED THE

8 MARCH, 1984

NOTIFICATION
(INCOME-TAX)

No. 5709 (F.No.197/32/82-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (33C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Gita Pratishthan" for the purpose of the said section for the period covered by the assessment years 1982-83 to 1984-85.

sd/-
(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Shri G.S.Mehta, Trustee, Gita Pratishthan, Bajar Shivan, 2nd Floor, 226, Marine Point, Bombay-40021.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with ref. to his letter D.O.S.C.No.IV/TC/289(36)/82-82 dt.28.12.83.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&R)/(Ew.), New Delhi.
5. Director of G&P Services (Income-tax), 1st Floor, Alwar-e-Qhalib, Raza Sundrilana, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.I., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dto.of Ins.(R&P), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt.Secy., Ministry of Law, Justice and Company Affairs (Department of Legal Affairs), New Delhi.

R.K. Tewari
(ATMA RAM)
SECTION OFFICER
I.T.(AI)SECTION

भारत के राजपत्र के भाग II, खण्ड 3(i) में प्रकाशनार्थ

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 8 मार्च, 1983

अधिसूचना

(आय - फर)

सं० 5709 [फा० सं० 197/32/82-आ० के० (नि०-1)] : आयकर अधिनियम, 1961
(1961 का 43) की धारा 10 की उपधारा (23ग) के खण्ड (iv) द्वारा
प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, स्तम्भद्वारा, उक्त खण्ड
के प्रयोजनार्थ, "गीता प्रतिष्ठान" को कर निर्धारण - वर्ष 1982-83 से
1984-85 तक के अंतर्गत जाने वाली अवधि के लिए अधिसूचित करती है ।

24/3
(आ० के० तिवारी)

अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, मायापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास), नई दिल्ली ।

प्रतिलिपि, अंग्रेजी पाठानुसार प्रेषित

* शर्मा *